

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 206  
Cont. A (CA) No. 08/425/JPR/2022  
Under Section 425 of  
Companies Act, 2013

**In the matter of:**

**Birender Kedia**

...Petitioner

**Versus**

**Dinesh Kumar Jalan & Ors.**

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner	: A.K. Sharma, Sr. Adv. Yash Sharma, Adv. Garima Dhadhich, Adv. Aman Lodha, Adv.
For the Respondent	: Amol Vyas, Adv.

**ORDER**

List the matter on 19.12.2022.



(Prasanta Kumar Mohanty)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

December 07, 2022

VG